

FORM G (Re-issue) INVITATION FOR EXPRESSION OF INTEREST FOR JUHI INDUSTRIES PRIVATE LIMITED OPERATED IN MANUFACTURING AND MARKETING OF QUALITY CONSTRUCTION SECONDARY STEEL PRODUCTS AT VILLAGE : TIRULDIH, POST OFFICE : GHAT DULMI, P.S: CHANDIL, DISTRICT: SERAIKELLA - KHARSAWAN, JAMSHEDPUR - 832401 JHARKHAND (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/LLP No.	Juhi Industries Private Limited PAN : AABCJ2920J CIN : U00324JH1998PTC008629
2. Address of the registered office	Village: Tiruldih, P.O: Ghat Dulmi, P.S: Chandil, District: SeraikellaKharsawan, Jamshedpur, Jharkhand, India, 832401
3. URL of website	Not available
4. Details of place where majority of fixed assets are located	Village: Tiruldih, P.O: Ghat Dulmi, P.S: Chandil, District: SeraikellaKharsawan, Jamshedpur, Jharkhand, India, 832401
5. Installed capacity of main products/ services	TMT Re Bar - 96000 MTPA , Light Section Products - 24000 MTPA ERW Pipes - 50000 MTPA, GI Pipes - 30000 MTPA
6. Quantity and value of main products/ services sold in last financial year	NIL as per the audited balance sheet for the financial year 2023 - 2024, 2022 - 2023, 2021 - 2022 As per Audited Balance Sheet , Revenue from Operation in the following years: 31.03.2016 : Rs. 6885.17 Lakhs 31.03.2017 : Rs. 15603.49 Lakhs 31.03.2018 : Rs. 33706.59 Lakhs 31.03.2019 : Rs. 4696.95 Lakhs 31.03.2020 : Rs. 1025.79 Lakhs 31.03.2021 : Rs. 0.10 Lakhs
7. Number of employees/ workmen	NIL on CD's payroll as on Insolvency commencement date (ICD). As Per EPFO website - 18 Employees / Workmen is registered as on ICD.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The information can be obtained from Resolution Professional through email juhiindustriesibc@gmail.com List of Creditors (FC and OC) can be viewed from the below link : https://ibbi.gov.in/en/claims/front-claim-details/20438
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The information can be obtained from Resolution Professional through email juhiindustriesibc@gmail.com
10. Last date for receipt of expression of interest	04.07.2025
11. Date of issue of provisional list of prospective resolution applicants	14.07.2025
12. Last date for submission of objections to provisional list	19.07.2025
13. Date of issue of final list of prospective resolution applicants	29.07.2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	03.08.2025
15. Last date for submission of resolution plans	02.09.2025
16. Process email id to submit Expression of Interest	juhiindustriesibc@gmail.com
17. Details of the corporate debtor's registration status as MSME.	Not registered under MSME as informed by the Suspended board of the Corporate Debtor

For Juhi Industries Private Limited
RP ANISH AGARWAL IBBI/IPA-001/IP-P-01497/2018-19/12256
19th June, 2025, Email : ip.cispl@gmail.com
AFA valid till 31.12.2025